

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 174 of 2012 & 174 of 2013

Dated : 25th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Arushi Anthwal
Mr. Sakesh Kumar

ORDER

At the request of learned counsel for the State Commission, post the matter for further hearing on **7th April, 2014.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member